

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 23

IA 2766/2019 IA 3721/2019 IN CP (IB)593/MB/2018

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **L & T Infrastructure Finance Company Ltd**
Vs.
Maharashtra Vidyut Nigam Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present
For the Liquidator : Advocate Rakesh Gupta

Section 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 01.05.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant